

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.4548
TO BE ANSWERED ON THE 12TH AUGUST, 2016

EX-SERVICEMEN CONTRIBUTORY HEALTH SCHEME

4548. SHRI KIRTI AZAD:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether there have been complaints received against a private company which had been nominated for supplying smart cards / software to Ex-Servicemen Contributory Health Scheme (ECHS);
- (b) if so, the details thereof;
- (c) whether an inquiry was ordered against the said company and UTI Infrastructure Technology and Services Ltd. (UTIITSL) to probe into various allegations of undue favours extended to them by senior ECHS and Ministry officials;
- (d) if so, the details thereof and the action taken against the concerned officials for not following rules; and
- (e) whether UTIITSL has any valid contract or MoU with ECHS and if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) & (b): Yes, Madam. A complaint against Score Information Technologies Limited (SITL), nominated for supplying smart card / software, was received from the Director (Ops & Coord) of Central Organisation Ex-Servicemen Contributory Health Scheme (ECHS) in the year 2011 regarding an attempt to bribe him for obtaining a favourable feedback on the performance of the Company. A show cause notice was issued to SITL to which SITL denied all the allegations. It is further informed that the contract came to end in May, 2015.

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(c) & (d): Yes, Madam. Central Bureau of Investigation (CBI) Inquiry was requested on 26.3.2015 to investigate the alleged irregularities in the functioning of ECHS including various allegations against SITL and UTI-ITSL.

After investigation of the complaint by CBI, it has been mentioned in the Self Contained Note of CBI that no irregularity could be attributed to officers of ECHS.

(e) Yes, Madam. The Memorandum of Understanding (MoU) between ECHS and UTI ITSL has been signed on 29.9.2015.
